

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :19/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**640-ADM-COURT CODE-ARYANNCD-AT 11.05 A.M.**

1	SEBI Appeal	800/2021	SHAILESH KUMAR MISHRA Vs. SEBI	ABHISHEK GUPTA ADV.
Sub Matter :		Misc. Application/0001382/2021		
	Misc. Application	1382/2021	shailesh Kumar Mishra Vs. SEBI	Abhishek Gupta Adv.
(Main Matter Number :SEBI Appeal/0000800/2021)				

**657-ADM- COURT-CODE-ILLIQUIDSTOCKOPTION -11.10 A.M.**

2	Misc. Application	1415/2021	NIDHI KARNANI Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000005/2022)				
	SEBI Appeal	5/2022	NIDHI KARNANI Vs. SEBI	NIDHI KARNANI
Sub Matter :		Misc. Application/0001415/2021		

**660-ADM-COURT CODE-SCORESPUSHPANJALI -11.13 A.M.**

3	SEBI Appeal	9/2022	PUSHPANJALI INVESTRADE PRIVATE LIMITED Vs. SEBI AND ORS.	
Sub Matter :		Misc. Application/0000038/2022		
	Misc. Application	38/2022	PUSHPANJALI INVESTRADE PRIVATE LTD URGENT HEARING Vs. SEBI AND ORS.	Soham Banerjee Associate
(Main Matter Number :SEBI Appeal/0000009/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>658-A M HEARING-CODE-MARESTORATION. 11.15 A.M.</u></b>				
4	SEBI Appeal	591/2021	VIBGYOR INFRASTRUCTURE LTD Vs. SEBI	ALLIED Md. Bani Israil Advocate for the appellant High C
Sub Matter(Disposed) : Misc. Application/0001119/2021				
Sub Matter(Disposed) : Misc. Application/0001120/2021				
Sub Matter : Misc. Application/0001360/2021				
	Misc. Application	1360/2021	VIBGYOR INFRASTRUCTURE LTD. Vs. SEBI	ALLIED Md. Bani Israil Advocate for the appellant High C
(Main Matter Number :SEBI Appeal/0000591/2021)				
<b><u>29-ADMDISPOSAL-COURTCODE-PSTLWTM-AT 11.18A.M.</u></b>				
5	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
Sub Matter : Misc. Application/0000799/2021				
Sub Matter : Misc. Application/0000754/2021				
	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL ELP
Sub Matter : Misc. Application/0000179/2020				
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000186/2020		
Sub Matter :		Misc. Application/0000187/2020		
	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	239/2020 ( /0000 )	Rakesh Sharma Vs. Securities And Exchange Board of India	
	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S. ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000205/2020)				
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				

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1	Misc. Application	799/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000899/2021				
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000932/2021				
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000931/2021				
	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
Sub Matter : Misc. Application/0001234/2021				

**18-ADM DISPOSAL-SHORTFALLFUNDS-AT11.20AM**

6	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate  Manilal Kher Ambalal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>16- ADMISSION-SUNGOLDWTM-AT 11.22A.M.</u></b>				
7	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	675/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	Jipnesh. N. Jain â€“ Advocate
Sub Matter(Disposed) :		Misc. Application/0001281/2021		
	SEBI Appeal	676/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001282/2021		
	SEBI Appeal	677/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001283/2021		
	SEBI Appeal	678/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001284/2021		
	SEBI Appeal	679/2021	Shweta Dhaval Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		SEBI Appeal/0001285/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT 11.25 A.M.</u></b>				
8	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
<b><u>44-ADMDISPOSAL-EXPARTEPENALTY-, AT 11.27A.M.</u></b>				
9	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
Sub Matter(Disposed) : Misc. Application/0001159/2021				
<b><u>350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-11.30A.M</u></b>				
10	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate  ELP
<b><u>239-DISPOSAL-COURTCODE-PREFERENTIALISSUE- AT 11.33 A.M</u></b>				
11	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter : Misc. Application/0000149/2021				
	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000584/2020)				
<b><u>371-DISPOSAL-CODE-DISGORGERESTRAINPIT. AT 11.35 A.M</u></b>				
12	SEBI Appeal	49/2021	Quantum Securities Pvt. Ltd. Vs. SEBI	Mr. Rahul Das, Advocate  K. Ashar and Co.

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	SEBI Appeal	103/2021	Sanjay Dutt Vs. SEBI	Mr. Rahul Das, Advocate  K. ASHAR AND CO.
	SEBI Appeal	104/2021	Ms. Prenita Dutt and Ors. Vs. SEBI	Mr. Rahul Das, Advocate  K. ASHAR AND CO.

**437-ADMDISPOSAL-COURTCODE-MISSELLING- AT 11.38 A.M**

13	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors

**408 ADMISSION -COURTCODE-ZENSARTAKEOVER-AT 11.41 A.M**

14	SEBI Appeal	490/2021	Swallow Associates L L P Vs. SEBI	Wadia Ghandy AND Co.
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**603-ADM-COURTCODE-VOLUMEMANIPULATION AT 11.43 A.M**

15	SEBI Appeal	702/2021	M/S AGARWAL HOLDINGS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001236/2021		
	Misc. Application	1236/2021	M/S. Agarwal Holdings -exemption app Vs. SEBI	Juris Matrix Partners LLP, Advocates S
(Main Matter Number :SEBI Appeal/0000702/2021)				